Statement

Poser projects of Gujarat pending for Government Approval.

SI.No.	Name of Scheme	Capacity (MW)
1	Kutch Lignite Extension	1x 70
2	Natmada TPS	4x 500 + 2 x 500
3	Combined Cycle Power Plant at Utran	123
4	Combined Cycle TPS based on Gandhar Field Gas (Bharuch District)	€€00
.5	Gas based combined cycle power project in South Saurashtra nez	or 750
6	Simultaneous Cycle Gas Based Power Station at	99
	(i) Balol	
	(ii) Kalol	•
	(iii) Ankaleshwar	· 185 - 181
7	Sardar Sarover HEP	1450 (Gujarat/M.P./ Maharashtra)

Transmission and distribution losses

Written Answers

1216. SHRI CHIMANBHAI MEHTA:

SHRI JITENDRABHAI LABHSHANKER BHATT:

'Will the Minister of ENERGY be pleased to state:

- (a) what are the present Statewise transmission and distribution losses in the supply of electricity;
- (b) what are the factors responsible for these losses:
- (0) what are the comparative figures of Statewise plant load factor during the last three years; and
- (d) whether the power tariff is highest in Gujarat State; if so what are the details regarding the tariff for industrial, agricultural and domestic sectors for different States?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) The Statewise transmission and dis-

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tribution losses for the year 1986-87 is given in the attached Statement I (See below).

- (b) The major factors responsible for these losses are:
 - (i) Weaknesses in the sub-transmission and distribution systems.
 - (ii) Low power factor operation of the grid networks due to inadequate reactive compensation.
 - (iii) Increase in rural electrification which has led to setting up of long low voltage distribution networks.
 - (iv) Weaknesses in energy accounting system and theft of electricity.
- (c) The comparative figures of plant load factors of State Electricity. Boards during the last 3 years is given in the attached Statement II (See below).
- (d) No. Sir.

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Statement-I

State	Electricity Board Depart	tment	د مشید 			Percentage T&D losses including un- accounted commer- cial losses (such as pilferage etc.)
1 0	3 2 g				E m r Ameni	1986-87 (Provisional Projections)
	\$42 × 272 ×		· · · ·		4.	Martie Jahran
1.	Haryana			٠	/ +	20.62
2.	Himachal Pradesh .	•				. 21/01
3.	Jammu & Kashmir .					33.50
4.	Punjab	•			ع م	17-01
5.	Rajasthan				•	as 23194
6.	Uttar Pradesh .					20.04
7.	Gujarat		. :	, ,	=	24.00
-8.	Madhya Pradesh			عر مر		20.76
9.	Maharashtra 👵 📜	•				14.46
10.	Goa		- ,.	• .•.		19.02
11.	Andhra Pradesh	٠.	•.		•, •	18.48
12.	Karnataka	.				22.19
113.	Kerala					27.50
14.	Tamil Nadu					. 18.65
٠ 1 5.	Bihar	•	+ 1 - 2 .			. 22.05
16.	Orissa .	د معلى 1 مراً	. 1. 2	• •		. 22.00
17.	Sikkim	. 1-				. 19.60
18.	West Bengal .					. 23.16
119	. Assam			** \$ C •		. 20.99
20.	. Manipur			าไลกำสน้ำ	s:	. 37.10
21.	. 'Meghalaya .			• • •	- • .	, 10.35
22	. Nagaland		outer.			24-12
23.	. Tripura			작품성 194일 (현	·	29.50
e ∈ 234	. Arunachal Pradesh	. <u>i.</u>	ί			35.00
	, Mizoram (20)	₹	. . .	مدير القائد مدير القائد	in () in (v) E	2," fix, 48.07

Written Answers

Statement-II

Plant Load Factor of the State Electricity Boards PLF (%)

Name of the State Electricity Board											1986-87 1987-88 (AprFeb.)	
1.	Haryana									32.8	33.8	40.2
2.	Rajasthan .									57.5	54.8	70.7
3.	Punjab .		•							58.9	68.3	72 · 7
4.	Uttar Pradesh							•		37 3	40 8	46 7
5.	Gujarat .					•				53. 2	54 0	59.3
6.	Mah rashtra						,			54.8	50.7	56 4
7.	Madhya Prade	sh								53.3	53.8	52.8
8.	Andhra Pradesi	h				٠.		٠.		64.8	69.7	75.8
9.	Tamil Nadu		•							56.5	64 7	68 · 1
10.	Karnataka			٠.						33.5	45.6	62.6
11.	Bihar .									34.1	33.3	32.2
12.	Orissa .									31.7	31.7	32.5
13.	West Bengal									40.5	41 8	38 . 5
14.	Assam .									27.5	18.5	31.0

Licence for manufacturing explosives

1217. SHRI A. G. KULKARNI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether any industrial licence has been given to manufacture explosives for domestic purpose in collaboration with Bofors of Sweden and if so, what are the products maunfactured and the scope of technical collaboration.
- (b) whether the company is professionally managed corporate body under the guidance of the Board; and
- (c) whether any foreign nationals are Members of the Board alongwith Indians and the names of all on the Board of Directors?

THE MINISTER OF STATE IN THE DEPARTMENT \mathbf{OF} INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M ARUNA-CHALAM): (a) Two companies who hold Industrial Licence for the manufacture of explosives, viz Mis. Tamil Nadu Industrial Explosives Limited. Vellore and M|s. Nobel Explochem, Nagpur, have been given approval for foreign collaboration with Ms. Bofors Nobel Chematur, Sweden. In both cases the collaborator has offered know-how for the manufacture Nitro Glycerine based explosives.

(b) and (c) Both the companies have Board of Directors. The names and nationalities of the members of both the Boards of Directors are in the statement attached herewith.